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## (2023) 12 BOM CK 0004

## **Bombay High Court**

Case No: Writ Petition No. 83 Of 2017

Ackruti City Knowledge

Pvt Ltd

**APPELLANT** 

Vs

Opens In New Window Deputy Collector (Land

Acquisition Officer) &

Ors

RESPONDENT

Date of Decision: Dec. 1, 2023

Hon'ble Judges: B. P. Colabawalla. J; Somasekhar Sundaresan, J

Bench: Division Bench

Advocate: Shantanu Patil, Shrikrishna Ganbavale, N.M. Mehra

Final Decision: Dismissed

## Judgement

- 1. Not on board. With consent of the parties taken on board.
- 2. The learned Advocate appearing on behalf of the Petitioner stated that they have instructions to unconditionally withdraw the above Writ Petition.
- 3. In these circumstances, the above Writ Petition is dismissed as withdrawn. However, there shall be no order as to costs.
- 4. This order will be digitally signed by the Private Secretary/Personal Assistant of this Court. All concerned will act on production by fax or email of
- a digitally signed copy of this order.